Advertisement under Regulation 18(12) in terms of SEBI

(Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended.

## ONESOURCE TECHMEDIA LIMITED

Corporate Identification Number: L72900TN2008PLC067982

Registered Office: 33/1, Wallajah Road, Chepauk Chennai- 600002, Tamil Nadu, India. Tel: +9144 66882222; Email: info@ostindia.org; Website: www.ostml.com

This Post Offer Advertisement ("Post Offer Advertisement") is being issued by Saffron Capital Advisors Private Limited (the "Manager to the Offer"), on behalf of Mr. Jose Charles Martin ("Acquirer"), in connection with the offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI Regulations"). The Detailed Public Statement with respect to the aforementioned offer was published on February 27, 2018 in Financial Express (English National Daily), Jansatta (Hindi National Daily), Mumbai Tarun Bharat (Marathi Regional daily, Mumbai edition) and Makkal Kural (Tamil, Chennai Edition). Subsequently, corrigendum to DPS was published on April 16, 2018 ("Corrigendum") in the same newspapers in which the DPS was published.

- 1. Name of the Target Company : Onesource Techmedia Limited
- 2. Name of the Acquirer : Mr. Jose Charles Martin ("Acquirer")
- 4. Name of the Registrar to the Offer : Purva Sharegistry (India) Private Limited
- 3. Name of the Manager to the Offer  $\,:\,$  Saffron Capital Advisors Private Limited
- 5. Offer Details
  - a. Date of Opening of the Offer : April 19, 2018 b. Date of Closure of the Offer : May 04, 2018
- 6. Date of Payment of Consideration: May 16, 2018
- 7. Details of Acquisition

| SI. No. | Particulars  | Proposed in the Offer Document                      | Actuals   |
|---------|--|---|---|
| 7.1     | Offer Price  | Rs. 14/- per share                                  | Rs. 14/- per share                                  |
| 7.2     | Aggregate number of shares tendered  | 25,97,000   | 33,30,000   |
| 7.3     | Aggregate number of shares accepted  | 25,97,000   | 25,90,000   |
| 7.4     | Size of the Offer (Number of shares multiplied by offer price per share)   | Rs. 3,63,58,000                                     | Rs. 3,62,60,000                                     |
| 7.5     | Shareholding of the Acquirer before Agreements/Public Announcement (No. & %)   | NIL   | NIL   |
| 7.6     | Shares proposed to be acquired by way of Agreement ("Sale Shares")  Number  Grid Fully Diluted Equity Share Capital              | NIL   | NIL   |
| 7.7     | Shares Acquired by way of Open Offer  Number  Graph Share Capital  | 25,97,000<br>40%                                    | 25,90,000<br>39.89%                                 |
| 7.8     | Shares acquired after Detailed Public Statement  Number of shares acquired  Price of the shares acquired  of the shares acquired | NIL<br>NIL<br>NIL                                   | NIL<br>NIL<br>NIL                                   |
| 7.9     | Post offer shareholding of Acquirer • Number • % of Fully Diluted Equity Share Capital   | 25,97,000<br>40%                                    | 25,90,000<br>39.89%                                 |
| 7.10    | Pre & Post offer shareholding of the Public  Number  More Tally Diluted Equity Share Capital                                     | Pre:- 45,21,300; 69.64%<br>Post: 19,24,300-; 29.64% | Pre:- 45,21,300; 69.64%<br>Post:- 19,31,300; 29.75% |

\*The Current Promoter of the Target Company will continue to be the Promoter of the Target Company and after successful completion of the Open Offer and receipt of all approvals from the regulatory authorities, as may be applicable, the Acquirer shall also become the part of promoter group. The Current Promoter vide his letter dated February 02, 2018 has given his No Objection to the Offer and has undertaken to induct the Acquirer as Co- Promoter of the Target Company along with all the rights and responsibilities assigned thereo.

- 8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
- A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company.

All undefined capitalized terms used herein shall have the same meaning as ascribed to such terms in the offer document.

Issued by the Manager to the Offer on behalf of the Acquirer



## SAFFRON CAPITAL ADVISORS PRIVATE LIMITED

Corporate Identification Number: U67120MH2007PTC166711

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Website: www.saffronadvisor.com; Investor grievance: investorgrievance@saffronadvisor.com SEBI Registration Number: INM 000011211: Contact Person: Amit Wagle/Shikha Jain

Place: Mumbai Date: May 17, 2018